

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 08th day of **AUGUST, 2018**.

ORIGINAL APPLICATION NO. 330/1384/2015

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR MOHD. JAMSHED, MEMBER (A)

1. MES/480033 Vipin Kumar, SE S/o Late Shri Jeeya Lal, PM MAP (East), Meerut Cantt, Residing at 12/3 BC Joshi Enclave Mall Road, Meerut Cantt 250001
.....Applicant.

VERSUS

1. Union of India, through Secretary, Ministry of Defence, South Block, New Delhi-110011.
2. Director General (Personnel), E1B, Engineer-in-Chief's Branch, Integrated HQ of MOD (Army), Kashmir House, Rajaji Marg, New Delhi-110011.
.....Respondents

Advocate for the Applicant : Shri Anil Kumar Singh
Shri Pankaj Srivastava

Advocate for the Respondents : Shri L P Tiwari

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Heard Shri M K Upadhyay, proxy for Shri Anil Kumar Singh, learned counsel for the applicant and Shri L P Tiwari, learned counsel for the respondents.

2. Both the sides have informed that the applicant has joined against the transfer order at new place of posting and hence, the application has become infructuous.

3. Learned counsel for the applicant submitted that he wishes to withdraw the OA.

4. Accordingly, the OA is dismissed as withdrawn.

**(MOHD. JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..